

**Smuggling of Narcotics from Pakistan through sea route**

1017. SHRI R. SARATH KUMAR: Will the Minister of FINANCE be pleased to state:

(a) whether the 'Narcotics' are smuggled into India from Pakistan through sea route; and

(b) if so, the number of such cases registered during the previous year alongwith the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN): (a) and (b) No incident of drugs being smuggled from Pakistan to India through sea route during the previous year has come to the notice of the Government.

**Abnormal rise in share prices of CMC**

1018. SHRI K. RAMA MOHANA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the shares of CMC have risen sharply to more than Rs. 30(V- per share in a short span of time *i.e.* in a matter of a few months;

(b) if so, whether Government had gone into the details of such rise;

(c) whether any enquiry has been instituted by Government to look into the whole abnormal rise in CMC shares; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) to (d) The Securities and Exchange Board of India (SEBI) has intimated that the price of CMC scrip had reached a high of Rs. 290 in April 2001 and it moved upto Rs. 362 in August 2001. The 52 week high/low price of the scrip at NSE was Rs. 428.70 on 23.2.2001 and Rs. 154.10 on 31.10.2000. SEBI has further stated that it has instituted an investigation to examine whether there was any abnormal rise in the price of the shares of CMC Ltd.